

SPECIAL BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TA/41(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SMT YASMEEN SENGUPTA [ EAGLE SECURITY AND SAFETY CONSULTANTS] VS OFFICIAL LIQUIDATOR</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances (via video conferencing/physically)**

Ms. Debjani Mitra, Adv. ] For Official Liquidator

Mr. C Gupta, Adv. ] For the Contributory

Mr. Deepankar Thakur, Adv. ]

**O R D E R**

1. Ld. Counsel for the parties present.
2. It is stated by the Learned Counsel for the Official Liquidator that an appeal is pending before the Hon'ble High Court at Calcutta and the same is in the running list.
3. In view of this statement, this petition is deferred and adjourned to **12.06.2024**.

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**